

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2166  
ANSWERED ON:07.12.2011  
SURPLUS LAND WITH VSNL  
Saroj Shri Tufani

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has collected any data regarding surplus land of the erstwhile Videsh Sanchar Nigam Ltd. (VSNL);
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has assessed the said land;
- (d) if so, the value of the assessed land; and
- (e) the manner in which the Government has utilized/proposes to utilize the land?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Yes, Madam,
- b) Details are given in Annexure.
- (c) Yes, Madam.
- (d) Details are given in annexure
- (e) The relevant provision of SHA (Share Holders Agreement)/SPA (Share Purchase Agreement) govern the utilization of land.